

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Dadra &amp; Nagar ahveli</b>
2.	State Population as per census 2011	<b>343709</b>
3.	No. of Districts in the State/UT	<b>1</b>
4.	Name and Designation of the Food Safety Commissioner	Name: <b>Dr. A. Muthama, IAS</b> Designation: Commissioner of Food Safety & Secretary Health
5.	Contact details & e-mail	<b>Address:</b> Commissioner of Food Safety & Secretary Health, Collectorate, Silvassa-396230 Tel: 0260-2632126 Fax: Email: vbch.dnh.nic.in
6.	Name of Nodal Officer and contact details	<b>Name:</b> Dr. V.K. Das, Designated Officer and Director (Medical & Health Services) <b>Address:</b> Director (Medical & Health Services), DNH, Silvassa  <b>Tel:</b> 0260-2642940 Fax: Email: vbch.dnh.nic.in
7.	Number of DO	Full Time:1 Part Time:
8.	Number of AO	1
9.	Number of FSO (provide details as per the attached proforma)	Full Time: 1 Part Time:
10.	Status of State Food Laboratories	Total Number- Nil Number of functional laboratories- Nil Samples are sent to Food & Drug Laboratory, Baroda, Gujarat
11.	Number of Food Analyst	Nil
12.	No. of State labs that are NABL accredited	NA
13.	Food Business Units licensed till date	Online: 268 Offline: 127
14.	Food Business Units registered till date	Online: 421 Offline: 911
15.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	1
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil

16.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	Under Process
17.	Whether District level Advisory Committee is <b>re-constituted</b> (DLAC)	Under Process
18.	Whether Appellate Tribunal is operational?	Yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
19.	Number of food samples collected	60
20.	Number of food samples analyzed	57
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	6
22.	Number of cases launched against FBOs	Adjudications- 6 Criminal Court-
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 5 penalty is imposed
		Amount of Penalty raised- Rs. 43,000
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-